## Annexure - 4

Name of the Corporate Debtor: Epitome Residency Private Limited;

Date of commencement of CIRP: 12/06/2023;

List of creditors as on: 18/08/2023

## List of Unsecured Financial Creditors (other than financial creditors belonging to any class of creditors)

Sr. No.	Name of creditor	<b>Details of Claim Received</b>		Details of Claim Admitted					Amount of	Amount of	Amount of	Amount of Claim F	Remarks, if
		Date of	Amount	<b>Amount of Claim</b>	Nature of Claim	Amount	Whether	% voting	Contingent	any mutual	Claim not	under	any
		Receipt	Claimed	Admitted		covered by	Related	share in CoC	Claim	dues, that	Admitted	Verification	
						Guarantee	Party?			may be set-			
1	Wadhwagroup Holdings Pvt.	27-06-2023	6,97,670		Inter Corporate	-		-	-	-	-	6,97,670	-
	Ltd.			ı	deposit								
2	Indiabulls Commercial Credit	13-07-2023	7,48,04,36,383	5,85,80,83,149	Unsecured Financial	-		-	-	-	-	1,62,23,53,234	-
	Limited				Creditor								
3	Indiabulls Housing Finance Limited 13-07-2023	12 07 2022	11,14,45,973	8,12,98,331	Unsecured Financial	-		-	-	-	-	3,01,47,642	-
				Creditor									
			_										
	TOTAL		7,59,25,80,026	5,93,93,81,480								1,65,31,98,546	

## **General Notes:-**

- 1. We have verified claims submitted by the claimants on the basis of documents and information provided by the claimants only.
- 2. Claims from certain financial creditors have presently not been admitted due to lack of adequate information and / or supporting documentation.

As per communication with each of the respective financial creditors, these amounts may be admitted at a later date subject to additional information being provided by the respective financial creditors.

- 3. Claims that are admitted may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information or clarifications.
- 4. Claims under verification have not been taken into consideration to ascertain the voting percentage of the financial creditors.